

(e) The other factors responsible are :—

1. Inadequate provision of funds.
2. Delay in land acquisition.
3. Inadequate site investigation.
4. Delay in finalisation of engineering specifications for the projects.
5. Delay in placement of orders for auxilliary equipment/award of contracts.
6. Shortage of construction material like cement etc.
7. Delay in civil works.
8. Unhappy industrial relations.

With a view to remove bottlenecks the monitoring of the projects has been considerably stepped up. Construction monitoring directorates have been set up in the Central Electricity Authority (CEA) to close monitor the various activities of the projects. Coordination and review meetings are regularly held in the CEA with the project authorities, equipment suppliers, manufacturers, construction agencies etc. A close watch is kept on all constraints for corrective action. Review meetings are also held in the Department of Power for appropriate action by the State Governments as well by the Union Government. Meetings of power Ministers of States at the level of Minister of Energy, have also been held at National levels at which the commissioning of ongoing power projects was reviewed for taking remedial action. For improving the management at the project level, detailed guidelines have been issued to the SEBs in July, 1980. For the effective coordination in the timely receipt of the equipment from main suppliers namely viz. BHEL and ILK and the availability of various other inputs by the project authorities, a system of harmonograms has been introduced from this year.

The future commissioning programme will be coordinated by the project authority according to the harmonograms.

Silent Valley Project

1882. SHRI K. A. RAJAN : Will the Minister of ENERGY be pleased to state :

(a) whether the Kerala Chief Minister has sought clearance for the controversial Silent Valley Project recently;

(b) if so, the details and Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) : (a) No proposal has been received from the Kerala Chief Minister recently in Ministry of Energy regarding the implementation of Silent Valley HEP.

(b) Does not arise.

Power Cuts for Industries in Rajasthan and other States

1883. SHRI MADHAVRAO SCINDIA :

SHRI ASHOK GEHLOT :

SHRI AJIT BAG :

SHRI SATYASADHAN CHAKRABORTY :

Will the Minister of ENERGY be pleased to state :

(a) whether, in view of the drastic power cuts for industries resorted to in Rajasthan, Central Government have decided to take steps to meet at least 25% of the total power requirements of the industries in that State;

(b) if so, what are the details of the decision taken in the matter ;

(c) whether similar drastic power cuts for industries had also to be resorted to in different other States; and

(d) if so, what was the extent of power cuts imposed in each State during the current year so far; and what is Government's reaction to augmenting power supply therein?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) :

(a) and (b). Rajasthan has been facing power shortage due to the outage of both the units of Rajasthan atomic Power Station from 4th March to 27th June, 1982. In order to bridge the gap between the demand and availability the State has imposed power restrictions on various categories of consumers including 30 to 100 per cent cut on non-priority HT industries, 20 to 75 per cent cut on priority HT industries, 20 to 50% cut on medium industries. The above power cuts varied on day to day basis depending upon the availability.

Keeping in view the acute power shortage in Rajasthan, assistance has been rendered to Rajasthan from Central Sector Badarpur thermal power station to the extent of 79.75 MU in March, 1982, 82.57 MU in April, 1982, 70.30 MU in May, 1982, 57.41 MU in June, 1982. However distribution of the available power among the various categories of consumers including industries is the primary responsibility of the State Government.

(c) No other State in the country is having power cuts of similar magnitude on industries as in Rajasthan.

(d) The details of power cuts imposed in various States during April-June, 1982 are given in the statements laid on the table of the House [Placed in Library. See No.

LT 4293/82]. In order to improve the power availability in the various States a number of Steps have been taken. These measures include :

- (i) Accelerated addition to new generating capacity to the extent of 3500 MW during 1982-83;
- (ii) Assistance to the State Government and State Electricity Boards to improve the capacity utilisation and performance of existing thermal generating units;
- (iii) Arranging assistance from surplus States to the energy deficit States.

Agra-Gwalior-Jabalpur Co-Axial Scheme

1885. SHRI MADHAVRAO SCINDIA : Will the Minister of COMMUNICATIONS be pleased to state what decision has been taken in the light of the survey carried out for the proposed Agra-Gwalior-Jabalpur Co-axial scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA) : The Scheme has been approved in principle. Detailed survey is in progress.

Linking of Gwalior with New Delhi TAX

1886. SHRI MADHAVRAO SCINDIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a proposal to link Gwalior with New Delhi TAX and for providing STD facility between Gwalior and the Capital has been examined ; and

(b) whether the same has not been considered feasible, economic or